

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH**O.A. NO.** 181/91**T.A. NO.**DATE OF DECISION 28.9.95Mr.S.D.Vadera & Ors.

Petitioner

Mr.M.D.Rana

Advocate for the Petitioner (s)

Versus

Union of India & Ors.

Respondent

Mr.Akil Kureshi

Advocate for the Respondent (s)

CORAMThe Hon'ble ~~MN~~.B.Patel, Vice Chairman

The Hon'ble Mr. V.Radhakrishnan, Member(A)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No.

1. Mr.S.D.Vadera,
Additional Director,
Employment & Training,
Block No.8, Jivraj Mehta,
Bhavan, Old Sachivalaya,
Gandhinagar.
2. Mr.P.B.solanki
General Managar,
Alcock Ashdown,
Bhavnagar.
- 3 Mr.G.D.Chauhan,
Addional Director,
Urban Land Ceiling'
Vadodara.
4. Mr.C.K.Desai,
General Manager (R & D)
Sardar Sarovar,
Narmada Nigam Ltd.,
7th Floor A Block
Vadodara.
5. Mr.B.N.Joshi
Director (Rehabilitation),
and Deputy Secretary,
Narmada Water Resources Deptt.,
Gandhinagar.

:Applicants

(Advocate: Mr.M.D.Rana)

Versus

1. Union of India.
(Notice to be served through
the Secretary, Ministry of Personal Public Grievance
& Pension, Department of
Pension & Training,
New Delhi-110 001)
- 2 State of Gujarat
(Notice to be served through,
Secretary, General Administration Department
New Sachivalaya, Gandhinagar)
3. Union Public Service Commission,
(notice to be served through
its Chairman, Dholpur House,
Sahajahan Road, New Delhi).
4. Shri K.K.Chauhan,
Dy.Secretary to the Government
of Gujarat, Education Department,
Block No.5, New Sachivalaya,
Gandhinagar.

5. Shri B.A.Shukla,
Dy.Secretary to Government
of Gujarat,General Admn., dept.,
New Sachivalaya,
Sandhinagar.

Respondents

(Advocate:Mr.Akil Kureshi)


ORAL ORDER


O.A.No.181/91

Dated:28.9.95

Per: Hon'ble Mr. N.B.Patel, Vice Chairman,

The applicants and their advocate Mr. Rana are not present.
Dismissed for default. No order as to costs.


(V.Radhakrishnan)
Member (A)


(N.B.Patel)
Vice Chairman